

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 103
706/59/ND/2019

IN THE MATTER OF:

Ravi Nandan Sahaya

... **Applicant/Petitioner**

Vs.

Bharat Nidhi Ltd

... **Respondent**

Under Section: 59

Order delivered on 06.04.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 09.04.2021



**(T.S. SINGH)
COURT OFFICER**